

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1734
ANSWERED ON:19.07.2004
IMPORT DUTY ON EDIBLE OIL
Krishnadas Shri N.N.;Meghwal Shri Kailash

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there have been a rise in prices due to the shortage of edible oil in the country;
- (b) if so, the reasons therefor;
- (c) whether the Government has decided to reduce import duty on edible oil to keep the prices under check;
- (d) if so, the details thereof and by when it is likely to be reduced; and
- (e) the other steps taken or proposed to be taken by the Government price of edible oil?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a) & (b): There has been no appreciable rise in the prices of major edible oils in the last one month.
- (c): No, Sir.
- (d): Does not arise.
- (e): Import of edible oils (except coconut oil) is allowed under Open General License (OGL). However, the prices and availability of edible oils are regularly monitored.